

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARAMENDRA PRADHAN): (a) and (b) Many of the discovered oil and gas fields of the ONGC and OIL could not be monetized for years due to various reasons such as isolated locations, small size, prohibitive development costs, technological constraints etc. Government brought out various policies for early monetization of discoveries made by National Oil Companies to enhance domestic production. Government had earlier allowed private participation in the Pre-NELP discovered fields round in 1992-1993. With a view to increase domestic production of oil and gas, Government in September, 2015 approved the Discovered Small Field Policy for monetization of 69 discovered small fields of ONGC and OIL, which had not been put into production. Directorate General of Hydrocarbons (DGH)/Government is studying and evaluating various options for enhancement of domestic production of oil and natural gas in consultation with various stakeholders including ONGC and OIL. The options include another round of Discovered Small Field bid, Technical Service Contract Model, and Farming-in Model.

Auction of oil fields of ONGC and OIL

617. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government plans to auction nominated fields of ONGC and OIL to private players;

(b) if so, the details thereof;

(c) whether the ONGC has sought level playing field to take part in such auctions; and

(d) whether ONGC and OIL employees' associations are opposed to the move maintaining that such a sale would demotivate the employees?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Many of the discovered oil and gas fields of the ONGC and OIL could not be monetised for years due to various reasons such as isolated locations, small size, prohibitive development costs, technological constraints etc. Government brought out various policies for early monetization of discoveries made by National Oil Companies to enhance domestic production. Government had earlier allowed private participation in the Pre-NELP discovered fields round in 1992-1993. With a view to increase domestic production of oil and gas, Government in September, 2015 in consultation with ONGC and OIL approved the Discovered

Small Field Policy for monetisation of 69 discovered small fields of ONGC and OIL, which had not been put into production. Under the Policy Government has awarded 30 contract areas (43 fields) for development through International Competitive Bidding (ICB). National oil companies, Indian private companies and foreign companies either alone or in joint venture were eligible to bid for the offered small fields. Directorate General of Hydrocarbons (DGH)/Government is studying and evaluating various options for enhancement of domestic production of oil and natural gas in consultation with various stakeholders including ONGC and OIL. The options include another round of Discovered Small Field bid, Technical Service Contract Model, and Farming-in Model.

Toll free number of OMCs

†618. SHRI MEGHRAJ JAIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether each Oil Marketing Company is having a separate helpline number but they are not toll free, if so, the details thereof;

(b) whether Government has issued instructions to these companies to make these numbers toll free at the earliest and if so, the details thereof;

(c) whether Government has started a 24 x 7 single toll free number 1906 for complaints regarding leakage of LPG in the country, if so, the details thereof; and

(d) the number of complaints received by companies on this helpline number and company-wise details of remedial action taken by these OMCs?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Public Sector Oil Marketing Companies (OMCs) have reported that there is a single toll free grievance redressal telephone number 18002333555, to have a convenient, easy and effective way to enable the citizens to post their queries or grievances or provide their feedback.

(c) and (d) Government has launched a multilingual 24x7 LPG Emergency Helpline Number 1906 for attending LPG leakage complaints. The Call Center is having a web based application for logging, viewing and monitoring the call logs and updation of contact details of the Mechanic and Field Officers. Companies-wise details of complaints received and redressed on 1906 till 11.12.2017, are as under:-

† Original notice of the question was received in Hindi.